GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 650 TO BE ANSWERED ON 04.02.2021

REVIVAL OF STRESSED MSMEs

650. DR VISHNU PRASAD M.K.

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the number of stressed small and micro companies during the period of Covid -19 within Tamil Nadu;
- (b) the details of the number of small and medium companies declared bankrupt during the period of Covid-19 within Tamil Nadu; and
- (c) the steps being taken by the Government for revival of these companies as on date?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN GADKARI)

- (a) & (b): The state wise details of stressed small and micro companies during the period of covid-19, are not maintained in the Government of India. However, Insolvency and Bankruptcy Code was under suspension during this period.
- (c): In order to revive the MSME with stressed accounts, the Government has announced Credit Guarantee Scheme for Subordinate Debt. Under this scheme, promoters of stressed MSMEs viz. SMA-2 and NPA accounts which are eligible for restructuring as per RBI guidelines on the books of the Lending institutions, will be provided with credit facilities to be covered under guarantee by the CGTMSE. The promoters will infuse the funds for revival of such Units. Moreover, Government has also announced Rs. 3 lakh crores Collateral free Automatic Loans under Emergency Credit Line Guarantee Scheme (ECLGS) for business, including MSMEs, for those accounts which are classified as SMA-0 and SMA-1.